THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No. H	CM.	III/04/20	15/
-------	-----	-----------	-----

Dated, Shillong the 9th October 2018

It is hereby notified to all concerned that the SINGLE BENCH of Hon'ble Mr. Justice S.R. Sen shall not sit tomorrow i.e. 10th October 2018 and cases listed in Court No. 2 shall be taken up by Hon'ble the Chief Justice in Court No. 1.

It is further notified that cases listed for 10th October 2018 in the DIVISION BENCH shall be taken up on Thursday, the 11th October 2018.

By order,

REGISTRAR (JUDICIAL)

Memo No. HCM. III/04/2015/ 1342A

Dated, Shillong the 9th October 2018

Copy for information to: -

- 1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 4. The Advocate General, High Court of Meghalaya, Shillong.
- 5. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 6. Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.
- 7. President / Secretary, High Court Bar Association, Shillong.
- 8. President / Secretary, Shillong Bar Association, Shillong.
- 9 The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 10. Notice Board.
- 11. Office File.

REGISTRAR (JUDICIAL)